File No.-P-24025/107/2022-IPR-II-Part-1

Government of India Ministry of Commerce & Industry Department for Promotion of Industry and Internal Trade IPR-Negotiations & Cooperation Section

Vanijya Bhawan, New Delhi.
Dated: 19 103 | 2223

ORDER

Subject: Deputation of officials to Brussels from 13th to 16th March, 2023 for participating in Round-4 of India-EU Free Trade Agreement Negotiation-reg.

Sanction of the President is hereby accorded to the deputation of the following officials for participating in the Round-4 of Negotiations on IPR-track under India-EU Free Trade Agreement at Brussels, Belgium from 13th to 16th March, 2023 (excluding travel time)-

S. No.	Names	Designations
1.	Prof. (Dr.) Unnat P. Pandit	Controller General of Patents, Designs and Trademarks (CGPDTM)
2.	Shri Karan Thapar	Director, DPIIT
3.	Shri Sukhdeep Singh	Asst. Controller of Patents and Designs, O/o CGPDTM

2. The tour of the aforementioned officials will commence on the date of departure and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.

3. The above-mentioned participant would be entitled to the following

expenditure:

oxportation.			
Air fare	As per entitled class		
Airport tax (If any)	As per actuals		
Daily allowances	As admissible		
Hotel accommodation	As per entitlement		
Contingency	As per norms		
Local Transport (including airport drop	As per norms		
and pickup)			
Mobile phone	As per entitlement as per Para 5 of M/o		
	Finance's O.M. dated 26.03.2018		
Excess Baggage	As per norms		
Business Centre Facilities	On actual basis		
Enforced halts including lodging and	As per entitlement		
transport			

- 4. During the period of deputation, the officers will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debitable to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officer will not be allowed to draw any part of the salary in foreign exchange.
- 5. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.

- 6. The cost on travel, DSA, hotel accommodation in respect of the aforesaid officials will be borne by Government of India during the period of their deputation. This sanction will be treated as an authority for the payment.
- 7. The officer will furnish a report on his visit after return from abroad.
- 8. The expenditure for the above visit in case of **Dr. (Prof.) Unnat P. Pandit and Shri Sukhdeep Singh** towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. for the above visit shall be debitable to the **Major Head 3475, Minor Head 00.102, O/o CGPDTM and GIR** 11.01, FTE-12, under Demand No. 11 of the DPIIT for the year **2022-23.**
- 9. The expenditure for the above visit in case of **Shri Karan Thapar** towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. shall be debitable to the **Major Head 2852.80.104.01.01.12** Scheme for Investment Promotion, Foreign Travel Expenses under Demand No. 11 of the DPIIT for the year **2022-23**.
- 10. This issues with the concurrence of AS&FA vide Note No.37 dated 10.03.2023 of File No. P-24025/107/2022-IPR-II-Part-1 (E-109401)

(Deepak Kumar) Assistant Director

To,

The Pay & Accounts Officer (PAO), Department for Promotion for Industry and Internal Trade, Vanijya Bhawan, New Delhi.

Copy to:

- 1. The Head of Chancellory, Embassy of India, Brussels
- 2. Deputy Chief of Mission, Embassy of India, Belgium, Luxembourg & European Union (amb.brussels@mea.gov.in)
- 3. Joint Secretary (Europe West), MEA, Jawaharlal Nehru Bhawan, New Delhi
- 4. Joint Secretary, Department of Commerce, Vanijya Bhawan, New Delhi
- 5. Joint Secretary/Chief Negotiator, FT-Europe, DoC
- 6. Prof.(Dr.) Unnat P Pandit, CGPDTM, Mumbai
- 7. Shri Karan Thapar, Director, DPIIT
- 8. Shri Sukhdeep Singh, Assistant Controller, O/o CGPDTM
- 9. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate, New Delhi.
- 10. The Chief Controller of Accounts, DPIIT, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi.
- 11. PSO to SIIT/ Sr. PPS to JS(SS).
- 12. Establishment-I, Vanijya Bhawan, New Delhi.
- 13. Fin-II Section for uploading in FVMS/Protocol Section//Guard File